

sees arising out of such settlements. In the circumstances, the question of refunding of tax already paid by such persons does not arise.

(b) Does not arise.

Uniform Sales Tax and Excise Duties

*102. **Shri Easwara Iyer:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1800 on the 9th September, 1957 and state:

(a) whether Government have taken any further steps to introduce uniform rates of Sales Tax and Excise duties; and

(b) if so, the details of the proposals and the items expected to be covered by the uniform rates?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The proposals are still under consideration and are being processed in consultation with State Governments

Land Survey of Tripura

*103. **Shri Bangshi Thakur:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India have approved a scheme of general land survey of Tripura;

(b) whether an amount of rupees 1 crore and 33 lakhs has been sanctioned for this purpose;

(c) whether it is also a fact that the survey is being hampered for want of technical personnel; and

(d) if so, whether the Government of India contemplate to establish a Survey School in Tripura?

The Minister of State in Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) Yes.

(c) Yes.

(d) No. Such a school does not appear necessary, since the required staff is being arranged by loan from

other States and by on-the-job training of the local staff.

Central Advisory Board for Tribal Welfare

*104. { **Shri B. S. Murthy:**
Shri Heda:

Will the Minister of Home Affairs be pleased to state:

(a) the items discussed at the meeting of the Central Advisory Board for Tribal Welfare held in New Delhi on the 13th October, 1957; and

(b) the decisions taken thereon?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). A copy of the minutes of the meeting giving the items discussed and decisions taken, is laid on the Table of of the Lok Sabha [See Appendix I, annexure No. 27.]

Manganese Ore in Andhra

*105 **Shri Balarama Krishnaiah:** Will the Minister of Steel, Mines and Fuel be pleased to state whether Government have any proposal to make use of the low grade Manganese Ore obtaining in Cheepurapalli area of Srikakulam district in Andhra Pradesh?

The Minister of Mines and Oil (Shri K. D. Malaviya): It is too early as yet to say what use will be made of the low grade manganese ore found in the Cheepurapalli area since the investigations into the beneficiation of these ores being conducted by the Indian Bureau of Mines in collaboration with the National Metallurgical Laboratory will take time to complete.

Hindi

*106. { **Shri Parulekar:**
Shri Sanganna:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount of Central grants sanctioned for the propagation of